

BUSINESS ADVISORY COMMITTEE

(Seventh Lok Sabha)

SECOND REPORT

(Presented on 13-3-1980)

The Business Advisory Committee held a sitting on Thursday, 13 March, 1980.

2. The Committee recommend the allocation of time to the following items of business as shown against them:—

- (1) Discussion on the Resolution regarding export duty on 1 hour
hessian.
- (2) The Union Duties of Excise (Electricity) Distribution 1 hour
Bill, 1980.
(Consideration and passing)

- (3) General discussion on the Budget for 1980-81; Voting on Demands for Grants on Account for 1980-81; and discussion and voting on the Supplementary Demands for Grants for 1979-80 for the States of:

(i) Assam	2 hours	} On 15, 17 and 18 March, 1980.
(ii) Bihar	2½ hours	
(iii) Gujarat	1½ hours	
(iv) Madhya Pradesh	2 hours	
(v) Maharashtra	2½ hours	
(vi) Orissa	1 hour	
(vii) Punjab	1 hour	
(viii) Rajasthan	1½ hours	
(ix) Tamil Nadu	2½ hours	
(x) Uttar Pradesh	2½ hours	
	<hr/> 19 hours	

3. The Committee further recommend that in order to provide time for completion by 18 March, 1980 of General discussion on the Budgets for 1980-81, Voting on Demands for Grants on Account for 1980-81; and discussion and voting on the Supplementary Demands for Grants for 1979-80 for the States under the President's rule, the House may continue to sit during lunch hour on 15, 17 and 18 March, 1980 and may also sit upto 7 P.M. on these days.

NEW DELHI;

March 13, 1980

Phalgun 23, 1961 (Saka)

BAL RAM JAKHAR,

Chairman,

Business Advisory Committee.